JUNIOR ARTISTES' (REGULATION OF EMPLOYMENT) BILL.

[English]

PROF. MADHU DANDAVATE (Rajapur): I beg to move for leave to introduce a Bill to regulate the employment of junior artistes in the film industry.

MR. DEPUTY SPEAKER: The question is:

"The leave be granted to introduce a Bill to regulate the employment of junior artistes in the film industry."

The motion was adopted.

PROF. MADHU DANDAVATE: I introduce the Bill.

SHRI PRIYA RANJAN DAS MUNSI (Howrah): I raise an objection. Why is it for junior artistes?

PROF. MADHU DANDAVATE: Only for junior artistes they are not available. You do not know.

BANKING LAWS (AMENDMENT) BILL* [English]

PROF. MADHU DANDAVATE (Rajapur): I beg to move for leave to introduce a Bill further to amend the Reserve Bank of India Act, 1934 and the Banking Regulation Act, 1949.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Reserve Bank of India Act, 1934 and the Banking Regulation Act, 1949."

The motion was adopted.

PROF. MADHU DANDAVATE : I introduce the Bill.

MR. DEPUTY-SPEAKER : Shri V. Shankara Gowda. Absent. CONSTITUTION (AMENDMENT) BILL*

(Insertion of new Article 30A, etc.)

[English]

SHRI PRIYA RANJAN DAS MUNSI (Howrah): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India"

The motion was adopted.

SHRI PRIYA RANJAN DAS MUNSI: I introduce the Bill.

15.33 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Insertion of new article 31)

[English]

SHRI PRIYA RANJAN DAS MUNSI: (Howrah): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI PRIYA RANJAN DAS MUNSI: Sir, I introduce the Bill.

DEPUTY-SPEAKER MR. Shri Gholap. Absent.

INDUSTRIAL DISPUTES (AMEND-MENT) BILL*

(Amedment of section 10, etc.)

[English]

SHRI SHARAD DIGHE (Bombay North Central): I beg to move for leave to intro-

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